F. No. A.28011/15/14-SO(Per/EC)-Ad.II

Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs

New Delhi, the 29th December, 2014

To

All Chief Commissioners/Director Generals under CBEC

Subject: The Lokpal and Lokayuktas Act, 2013 - Submission of declaration of assets and liabilities by the public servants - reg.

The undersigned is directed to enclose a copy of the Gazette Notification No. GSR 918 (E) dated 26.12.2014 on the subject matter for information and necessary action.

Encl. As above

(S.R. Sharma) Director

Tele: 23095525

Copy to:

1. DGHRD, CBEC, New Delhi.

2. The Website Manager, Directorate of Systems and Data Management, New Delhi with a request to host this Circular on Departmental website